

# ACT No. VII OF 1927.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 3rd  
April, 1927.)

## An Act further to amend the Provident Funds Act, 1925, for a certain purpose.

XIX of 1925. **W**HEREAS it is expedient further to amend the Provident  
Funds Act, 1925, for the purpose hereinafter appearing; It is hereby enacted as follows:—

1. This Act may be called the Provident Funds (Amend- short title,  
ment) Act, 1927.

XIX of 1925. 2. In clause (d) of section 2 of the Provident Funds Act, Amendment of  
1925, for the words " for teachers in educational institutions " section 2, Act  
the following words shall be substituted, namely:— XIX of 1925.

" of persons employed in educational institutions or em-  
ployed by bodies existing solely for educational  
purposes."

Price 1 anna or 1½d.]

MGIPC—L—1-11—20-5-27—7,500.